

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 4401/2023 In C.P. (IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: IA 4401/2023 Regional Provident Fund
Commissioner Vs. Amit C. Poddar
Liquidator of Tulsi Extrusions Ltd
IN THE MATTER OF
Punjab National Bank
V/s
Tulsi Extrusions Ltd**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016 &
Rule 11 of NCLT, 2016**

ORDER

IA No. 4401/2023:- Adv. Karan Ratti Kapoor a/w Ragini Singh appeared for the Applicant. Adv. Krishna Iyer a/w Adv. Rahul Pillai appeared for the Liquidator. At the request of the parties, list the matter on **07.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)